

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 219

3(ND)2016

CA-111/2023 CA-522/2021 Cont.Petition-15/2021 CA-549/2021

CA-171/2020 CA-675/2020 COMP.APPL/16/2016 COMP.

APPL/202/2019 COMP.APPL/707/2019 COMP.APPL/213/2019

IA-158/2023

IN THE MATTER OF:

Ms. Punita Khatter

... **Applicant/Petitioner**

Versus

M/s. Explorers Travels & Tours Pvt. Ltd. & ...
Ors.

Respondent

Under Section: 397-398

Order delivered on 17.05.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Not marked appearance

For the RP : Adv. Jeevesh Nagrath, Adv. Tuhin, Adv. Pranay
Sarkar, Adv. Nujati Pathak, Adv. Anam Sahar

ORDER

CA-111/2023 CA-522/2021 Cont. Petition-15/2021 CA-549/ 2021 CA-171/2020 CA-675/2020 Comp. Appl./16/2016 Comp. Appl./202/2019 Comp. Appl./707/2019 Comp. Appl./ 213/2019 IA-158/2023:

List all the IAs for the physical hearing on 05.06.2023.



(L. N. GUPTA)
MEMBER (T)



(ASHOK KUMAR BHARDWAJ)
MEMBER (J)